

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA**

**UNSTARRED QUESTION NO.2598  
TO BE ANSWERED ON 15.12.2015**

**Derecognition of Sports Bodies**

**2598. SHRI OM BIRLA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number of sports bodies in India that have been derecognized by the Sports Ministry in the last five years; and**
- (b) the number of sports bodies in India that have stopped receiving funds from the Ministry?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND  
SPORTS  
(SHRI SARBANANDA SONOWAL)**

**(a) Madam, 2 National Sports Federations (NSFs) namely Archery Association of India and Indian Amateur Boxing Federation have been derecognized during the last 5 years for non-compliance of the age and tenure guidelines of the National Sports Development Code of India, 2011 and due to de-recognition by the International body respectively.**

**(b) For the purpose of funding, Government has placed the sports disciplines in four categories namely "High Priority", "Priority", "General" and "Others". For the 25 sports disciplines falling under "Others" category, no direct funding is done by the Government, now but the NSFs are entitled to avail various concessions of the Government such as railway concessions, tax benefits etc.**

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